

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 231 of 2013 &
IA No. 309 of 2013**

Dated : 24th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Essar Power (Jharkhand) Ltd.

... Appellant(s)

Versus

Noida Power Co. Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Ms. Tanmaya Mehta
Mr. Karan Luthra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta

ORDER

We have heard the learned counsel for the parties.

Post the matter for Orders on **25.09.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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